



The Orissa Gazette

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 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

FINANCE DEPARTMENT.

NOTIFICATIONS.

The 25th March 1942.

No. 1593-F.—In exercise of the powers conferred by clause (b) of sub-section (2) of section 241 of the Government of India Act, 1935, the Governor of Orissa is pleased to direct that the following amendment shall be made to the Orissa Service Code, namely :—

AMENDMENT.

For sub-rules (b) and (c) of rule 212 of the said Code the following sub-rule shall be substituted, namely :—

- (b) A transfer to foreign service requires the sanction of the Provincial Government.

The 25th March 1942.

No. 1595-F.—In exercise of the powers conferred by clause (b) of sub-section (2) of section 241 of the Government of India Act, 1935, the Governor of Orissa is pleased to direct that the following amendment shall

be made to the Orissa Travelling Allowance Rules, namely :—

AMENDMENT.

In Part II of Appendix 4 to the said Rules after entry No. 10 the following heading and entry shall be inserted, namely :—

“ ADMINISTRATION OF JUSTICE.

11. Munsifs on probation”.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

REVENUE DEPARTMENT.

NOTIFICATIONS.

The 20th March 1942.

No. 890—La-33-R.—Whereas it appears to the Government of Orissa that land is likely to be required to be taken by Government at the expense of the Bengal-Nagpur Railway Company for a public purpose, viz., for the construction of Ib River Colliery Assisted Siding between Ib and Belpahar Railway Stations in the villages

of Lamtibahal and Lajkura, police-station Jharsugra, zila Sambalpur, it is hereby notified that for the above purpose two pieces of land measuring, more or less, 9.48 acres of standard measurement, consisting of two blocks (Block A and Block B) as detailed below, are likely to be required within the aforesaid villages of Lamtibahal and Lajkura :—

Block A.

Consisting of plot Nos. 341/1 (0.12), 23/1 (1.34), 350/13 (0.31), 25/2 (1.55), 350/14 (0.60), 350/15 (0.06), 185/1 (0.12), 350/8 (2.70), 30/1 (1.04), 31 (0.39), 32/1 (0.09), 32/2 (0.05), 33/1 (0.10), 29/1 (0.01), 184/1 (0.09), 186/1 (0.22), 187/1 (0.55) and 27/1 (0.06)—area 9.40 acres, bounded on the—

North—By plot Nos. 23, 350/9 and 343,

East—By plot Nos. 343, 33, 32, 30, 29, 27, 350/10, 184 and 186,

South—By B.-N. Ry. plot No. 188,

West—By plot Nos. 187, 185, 184, 350, 350/1, 350/2, 350/11, 350/12, 350/4, 25 and 41 (of village Lajkura).

Block B.

Consisting of plot No. 41/1 (0.08), bounded on the—

North—By plot No. 41,

East—By plot No. 187/1 (of village Lamtibahal),

South—By B.-N. Ry. plot No. 149,

West—By plot No. 41.

This notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

A plan of the map may be inspected in the office of the Deputy Commissioner, Sambalpur.

Objection to the acquisition, if any, under section 5(a) by any person interested within the meaning of that section on or before 26th April 1942 before the Deputy Commissioner, will be considered.

The 20th March 1942.

No. 892—La-34-R.—Whereas it appears to the Government of Orissa that land is likely to be required to be taken by Government at the public expense for public purpose, viz., for construction of Police buildings in the village of Jujomura, police-station Mundher, zila Sambalpur, it is hereby notified that for the above purpose a piece of land measuring, more or less, 5.18 acres of standard measurement,

consisting of plot Nos. 1 (1.27), 1032 (0.10), 1034 (0.71), 1037 (1.47), 1036/1 (0.23), 1033/1 (0.20), 1038/1 (0.63), 1280/1 (0.02), 1039/1 (0.06), 1040/1 (0.39) and 1041/1 (0.05), bounded on the—

North—By plot Nos. 1029 and 1288,

East—By plot Nos. 1038, 1280 and 1040,

South—By plot Nos. 1041, 1039, 1038, 1036, 1033 and 977,

West—By plot No. 1031,

is likely to be required with the aforesaid village of Jujomura.

This notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

Plan of the lands may be inspected in the office of the Deputy Commissioner, Sambalpur.

Objection to the acquisition, if any, filed under section 5-A by any person interested within the meaning of that section on or before the 26th April 1942 before the Deputy Commissioner, Sambalpur, will be considered.

The 19th March 1942.

No. 873—La-31-R.—DECLARATION.—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the public expense for a public purpose, viz., for replacing of Gochar land acquired in the project for acquisition of land for construction of cross bund between 1st quarter of the 10th mile of Jagnath Road and Kwakhai left embankment No. 98-B at Bandhachhada, pargana Bakhrabad, zila Cuttack, it is hereby declared that for the above purpose a piece of land measuring, more or less, 0.70 acre of standard measurement, bounded on the—

North and East—By plot No. 792,

South—By part of plot No. 793,

West—By plot Nos. 778 and 799,

is required within the aforesaid village of Bandhachhada.

This declaration is made, under the provisions of section 6 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Land Acquisition Officer, Irrigation Branch, Cuttack, or in that of the Executive Engineer, Southern Division, Cuttack.

The 24th March 1942.

No. 940—H-6-R.—In exercise of the powers conferred by section 25 of the Negotiable Instruments Act, 1881 (XXVI of 1881), which by virtue of the notification of the Government of India in the Home Department No. 228/37-Public, dated the 1st April 1938, are exercisable by the Provincial Government, and in supersession of the notification of the Revenue Department No. 3557-R., dated the 3rd December 1941, in so far as the days subsequent to 2nd March 1942 are concerned, the Governor of Orissa is pleased to declare the days specified in the Schedule annexed hereto to be public holidays in the Province of Orissa :—

SCHEDULE.

Name of holidays.	Date.	Remarks.
1. Easter Saturday ...	... 4th April. ✓	
2. Janmastami ...	... 2nd September.	
3. Mahalaya ...	... 9th October.	
4. Durga Puja ...	... 16th, 17th and 19th October.	Includes 18th October which falls on Sunday.
5. Dipavali (Kalipuja) ...	... 7th November.	
6. The first day following Christmas.	26th December.	
(a) Sundays, New Year's Day, <u>Good Friday (3rd April)</u> and Christmas Day (25th December) are public holidays under the Act.		
(b) For His Majesty King Emperor's Birthday which falls on 11th June, 'Thursday, no holidays will be observed. The only action to be taken on the day will be to fly the flags on the public buildings.		

The 24th March 1942.

No. 941—H-6-R.—In supersession, in so far as the days subsequent to 3rd March 1942 are concerned, of the notification of the Revenue Department No. 3558—H-6-41-R., dated the 3rd December 1941, the Governor of Orissa is pleased to declare that on the following days during the year 1942 which are not declared to be holidays under the Negotiable Instruments Act, the offices under the Government of Orissa and all the Revenue and Magisterial Courts in Orissa shall be closed :—

HINDU HOLIDAYS.

Dasahara (Durga Puja)—15th, 20th and 21st October.

OTHER HOLIDAYS.

A. Muhammadan officers and employees in all Government offices and Revenue and Magisterial Courts may be allowed to absent themselves from the offices on the following days :—

1. Fatiha Dawazdham—30th March.
2. Shabi Quadre—8th October.
3. Idul Fitir—13th October.
4. Iduz-zuha—19th December.

B. All Christian officers and employees in all the Government offices and Revenue and Magisterial Courts may be allowed to absent

themselves from offices on the following day :—

Christmas Eve—24th December.

C. Jain employees in Government offices, if there be any, may be allowed to absent themselves from Government offices on the birthday of Lord Mahaveer which falls on Chaitra Sudi—13th in each Sambat year.

By order of the Governor,

P. C. DAS,

Secretary to Government.

LAW DEPARTMENT.

NOTIFICATION.

The 24th March 1942.

No. 1196-J.—In exercise of the powers conferred by sub-section (1) of section 94 of the Government of India Act, 1935, the Governor of Orissa is pleased to direct that the Federal Court Act, 1941 (XXI of 1941), shall apply to the following partially-excluded areas of the Province of Orissa, namely, the district of Sambalpur, the district of Angul and the district of Khondmals.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

Finance Statement of Central Co-operative Banks
LIABILITIES AND QUASI-LIABILITIES.

Name of Bank.	Outside the movement.				Within the movement.				
	Deposits—Fixed, Current, Recurring, Provident Fund or Savings Bank, by non-members or by members in an individual capacity.	Debentures.	Drawn portion of cash credit from outside banks, e.g., Imperial Bank of India.	Other items, e.g., loans from Government and outside persons.	Fixed deposits or loans received from Societies or Central Banks or Provincial Bank.	Drawn portion of cash credit with the Provincial Bank.	Savings Bank or current accounts held in favour of Societies or Central Banks.	Reserve Fund of the Bank itself.	Paid-up share capital.
	1	2	3	4	5	6	7	8	9
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	..	..	..	75,000	..	..	..	2,307	59,803
2. Cuttack Central Co-operative Bank, Ltd.	3,66,063	..	..	40,016	4,147	..	3,849	21,300	67,504
3. Banki-Dompura Central Co-operative Union, Ltd.	1,13,900	..	..	50,697	38,444	..	8,233	41,449	54,950
4. Kujang Central Co-operative Union, Ltd.	1,21,447	..	..	43,603	10,329	..	2,255	3,226	32,110
5. Kendrapara Central Co-operative Bank, Ltd.	1,53,326	..	..	42,711	2,297	..	265	8,538	26,688
6. Jajpur Central Co-operative Bank, Ltd.	1,69,952	..	..	25,970	12,275	..	2,817	9,635	42,113
7. Angul Central Co-operative Banking Union, Ltd.	1, 8,969	..	..	26,894	4,436	..	10,788	34,100	84,184
8. Puri Central Co-operative Bank, Ltd.	1,19,733	..	..	19,864	759	..	289	12,070	31,990
9. Khurda Central Co-operative Bank, Ltd.	1,50,252	..	..	..	8,682	..	9,705	86,812	60,794
10. Nimapara Central Co-operative Union, Ltd.	14,660	..	..	63,733	1,445	..	192	3,767	19,950
11. Balasore Central Co-operative Bank, Ltd.	6,12,881	..	..	964	15,922	..	502	50,149	66,510
12. Bhadrak Central Co-operative Bank, Ltd.	1,47,041	..	..	91,349	2,710	..	1,328	24,266	46,700
13. Sambalpur Central Co-operative Bank, Ltd.	60,593	..	..	10,662	..	..	2,039	13,310	16,042
14. Bargarh Central Co-operative Bank, Ltd.	33,469	..	..	14,453	8,315	..	..	23,478	34,390
15. Berhampur Co-operative Central Bank, Ltd.	9,55,472	..	..	..	1,25,116	..	..	23,679	85,904
16. Aska Co-operative Central Bank, Ltd.	4,07,942	..	32,615	..	72,587	815	6,935	35,172	1,18,153
Total ..	95,46,726	..	32,615	5,06,110	3,07,464	815	49,136	3,43,248	7,86,655

and Unions of Orissa for the quarter ending the 31st December 1941.

I.

ASSETS AND QUASI-ASSETS.

Name of Bank.	Within the movement—concll.				Total liabilities (total of columns 1 to 10).	Outside the movement.						
	Other items (e.g., outstanding charges, interest, Building Fund, Sinking Fund, Paid Debt Fund, etc.).	Undrawn liabilities, e.g., cash credit accounts, guaranteed by the Provincial Bank to Central Banks and by Central Banks to other Central Banks or to Societies.		Cash in hand and in outside banks.		Government paper (market value).			Post Office Savings Bank deposits.	Post Office Cash Certificates.	Other investments of a liquid nature in outside concerns.	
		To cover deposits.	For loan transactions.			Purchased out of General Funds (unencumbered portion).	Pledged as cover for cash credit (encumbered portion).	Purchased out of Reserve Fund.				
	10	11	12	13	14	15(a)	15(b)	15(c)	16(a)	16(b)	17	
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	5,620	..	..	1,42,060	45,865	..	..	809	..	..	..	
2. Cuttack Central Co-operative Bank, Ltd.	61,271	..	5,737	5,64,540	10,252	..	..	..	9,920	5,000	4,500	
3. Banki-Dompara Central Co-operative Union, Ltd.	21,193	..	10	3,28,870	3,974	235	6,565	4,100	1,000	..	9,229	
4. Kujang Central Co-operative Union, Ltd.	12,996	..	..	2,25,965	11,337	..	..	..	13,399	..	7,097	
5. Kondrapara Central Co-operative Bank, Ltd.	49,843	..	..	2,83,668	5,477	..	..	..	9,335	610	500	
6. Jajpur Central Co-operative Bank, Ltd.	26,416	..	..	2,59,178	5,008	..	..	..	5,128	..	..	
7. Angul Central Co-operative Banking Union, Ltd.	51,078	..	..	2,80,939	5,062	..	..	..	7,597	7,747	7,830	
8. Puri Central Co-operative Bank, Ltd.	18,049	..	..	2,12,744	564	..	..	..	7,359	1,322	4,048	
9. Khurda Central Co-operative Bank, Ltd.	13,733	..	..	2,79,178	2,776	..	..	..	10,310	6,429	4,959	
10. Nimapara Central Co-operative Union, Ltd.	11,306	..	..	1,14,423	..	..	..	..	964	5,271	4,584	
11. Balasore Central Co-operative Bank, Ltd.	73,545	..	..	9,20,473	19,514	..	..	..	13,147	..	19,671	
12. Bhadrak Central Co-operative Bank, Ltd.	65,372	..	..	3,79,766	5,796	..	..	..	9,841	..	500	
13. Sambalpur Central Co-operative Bank, Ltd.	18,842	..	..	1,21,634	1,062	..	..	..	6,354	1,230	..	
14. Bargarh Central Co-operative Bank, Ltd.	21,234	..	..	1,25,364	7,021	..	..	6,000	7,841	1,150	..	
15. Berhampur Co-operative Central Bank, Ltd.	36,801	19,930	..	12,27,972	90,356	1,93,000	1,61,500	..	130	5,000	1,277	
16. Aska Co-operative Central Bank, Ltd.	1,09,565	24,185	..	7,83,784	23,401	..	58,975	..	2,301	..	22,803	
Total	5,97,369	44,165	5,747	61,70,128	2,61,511	1,93,235	2,27,040	10,909	1,11,630	33,729	57,808	

Finance Statement of Central Co-operative Banks
PART

ASSETS AND QUASI-ASSETS.

Name of Bank.	Outside the movement— concl.		Within the movement.						
	Undrawn balances of cash credit with Presidency or Joint Stock Banks.	Undrawn balance of cash credit with Provincial Bank.	Loans to Agricultural Societies.	Loans to non-Agricultural Societies.	Loans or deposits due to the Central Banks by the Provincial Bank or other Central Banks.	Loans and deposits due to the Provincial Bank by Central Banks.	Uncalled share capital.	Unpaid share capital.	Guaranteed share capital.
	18	19	20	21	22	23	24	25	26
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	..	..	1,00,684	..	..	..	68,900	..	..
2. Cuttack Central Co-operative Bank, Ltd.	..	..	4,28,508	6,098	..	..	27,854	22	..
3. Banki-Dompura Central Co-operative Union, Ltd.	..	..	2,43,032	2,377	10,000	..	..	..	..
4. Kujang Central Co-operative Union, Ltd.	..	..	1,61,891	667	..	..	..	..	..
5. Kendrapara Central Co-operative Bank, Ltd.	..	..	1,85,764	..	..	..	6,672	..	..
6. Jajpur Central Co-operative Bank, Ltd.	..	..	2,08,166	7,100	..	..	4,882	4,450	..
7. Angul Central Co-operative Banking Union, Ltd.	..	..	2,07,509	2,491	..	..	..	7,976	..
8. Puri Central Co-operative Bank, Ltd.	..	..	1,12,970	17,918	..	..	4,866	2,859	..
9. Khurda Central Co-operative Bank, Ltd.	..	..	1,54,874	20,754	..	..	..	4,106	..
10. Nimapara Central Co-operative Union, Ltd.	..	..	85,868	2,575	..	..	..	..	..
11. Balasore Central Co-operative Bank, Ltd.	..	..	5,47,559	..	9,818	..	40,140	..	..
12. Bhadrak Central Co-operative Bank, Ltd.	..	..	2,64,450	167	..	..	1,280	..	..
13. Sambalpur Central Co-operative Bank, Ltd.	..	..	71,547	7,922	..	..	22,983	11,788	..
14. Bargarh Central Co-operative Bank, Ltd.	..	..	63,411	5,533	..	..	7,380	6,050	..
15. Berhampur Co-operative Central Bank, Ltd.	1,04,920	70,000	5,01,142	5,516	1,83,670	..	14,996	..	..
16. Aska Co-operative Central Bank, Ltd.	11,855	21,185	5,39,147	15,295	35,172	..	59,600	22,247	..
Total ..	1,76,805	94,185	33,73,582	1,03,723	2,38,660	..	2,49,573	59,476	..

and Unions of Orissa for the quarter ending the 30th September 1941.
I—concl'd.

Name of Bank.	Within the movement—concl'd.						Remarks.
	Other investments inside the movement.	Total assets.	Net profit of last year.	Rates of interest on which money is usually—		Last dividend declared.	
				Borrowed.	Lent.		
—	27	28	29	30	31	32	33
	Rs.	Rs.	Rs.				
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	...	1,47,358	4,637	3½%.	7 %.	1 %.	
2. Cuttack Central Co-operative Bank, Ltd.	1,24,066	5,85,344	28,577	2% and 5%.	6½%.	...	
3. Banki-Dompara Central Co-operative Union, Ltd.	59,809	3,49,321	...	5½%.	6½%.	3½%.	
4. Kujang Central Co-operative Union, Ltd.	38,818	2,33,209	16,083	2 %.	6½%.	9½%.	
5. Kendrapara Central Co-operative Bank, Ltd.	60,010	2,61,696	7,753	2%.	6½%.	...	
6. Jajpur Central Co-operative Bank, Ltd.	52,227	2,77,679	6,855	366 %.	6½% and 7½%.	...	
7. Angul Central Co-operative Banking Union, Ltd.	47,780	3,10,056	1,465	2½ %.	6½%.	...	
8. Puri Central Co-operative bank, Ltd.	27,246	1,72,067	...	...	6½% and 7½%.	...	
9. Khurda Central Co-operative Bank, Ltd.	69,505	2,79,347	...	2½%.	6½%.	...	
10. Nimapara Central Co-operative Union, Ltd.	27,678	1,26,940	10,464	2% and 4%.	7 %.	9½%.	
11. Balasore Central Co-operative Bank, Ltd.	1,81,185	7,88,094	26,164	8 %.	6½% and 7½%.	...	
12. Bhadrak Central Co-operative Bank, Ltd.	85,910	3,66,664	8,323	2 %.	7½ %.	...	
13. Sambalpur Central Co-operative Bank, Ltd.	24,813	1,12,898	...	2 % to 3½ %.	6½% and 20%.	...	
14. Bargarh Central Co-operative Bank, Ltd.	34,433	1,22,398	...	3½% and 5%.	7½%.	...	
15. Berhampur Co-operative Central Bank, Ltd.	58,533	12,42,133	12,506	4 %.	7½ %.	5% 4%	Individuals. Societies.
16. Aska Co-operative Central Bank, Ltd.	96,317	7,93,414	10,634	1 % to 5 %.	5% to 7½%.	5% 3%	Individuals. Societies.
Total ..	10,28,743	61,71,618	1,53,161	...	...	...	

Financial Statement of Central Co-operative Banks and Unions of Orissa

PART

Name of Bank.	Deposits and debentures of the kind dealt with in columns 1 and 2 of Part I—contd.								
	On current Account.	On Savings Bank Account.	Recurring and Provident Fund deposits.		Deposits for not more than three months.	Amount matured but not claimed.	Other deposits and debentures falling due—contd.		
			Matured for payment.	Not matured.			In twelve months from commencement of present quarter (i.e., of quarter in which this return is submitted).		In next twelve months.
							In the next thirty days.	In the next eleven months.	
—	1	2	3(a)	3(b)	4	5	6	7	8
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	...	...	...	...	...	...	...	...	...
2. Cuttack Central Co-operative Bank, Ltd.	...	29,889	...	19,152	...	3,05,248	...	6,738	490
3. Banki-Dempara Central Co-operative Union, Ltd.	...	5,507	...	8,432	...	2,061	...	30,628	27,387
4. Kulang Central Co-operative Union, Ltd.	...	7,482	...	5,123	...	77,593	...	...	29,770
5. Kendrapara Central Co-operative Bank, Ltd.	...	963	740	540	...	1,44,002	...	6,275	...
6. Jalpur Central Co-operative Bank, Ltd.	...	4,046	9	6,207	...	1,58,278	...	...	...
7. Angul Central Co-operative Banking Union, Ltd.	...	1,183	48	4,921	...	...	...	4,473	23,324
8. Puri Central Co-operative Bank, Ltd.	...	10,638	30	2,702	...	1,06,363	...	...	...
9. Khurda Central Co-operative Bank, Ltd.	...	1,947	...	15,571	...	77,556	...	37,541	1,525
10. Nimapara Central Co-operative Union, Ltd.	...	209	...	...	...	12,077	...	2,324	...
11. Talasore Central Co-operative Bank, Ltd.	...	4,685	1,455	7,136	...	5,98,604	...	...	...
12. Bhadrak Central Co-operative Bank, Ltd.	...	3,936	1,452	5,260	...	1,30,391	...	...	...
13. Sambalpur Central Co-operative Bank, Ltd.	...	1,799	...	1,403	...	57,407	...	...	...
14. Bargarh Central Co-operative Bank, Ltd.	...	663	...	2,581	...	29,845	...	...	...
15. Berhampur Co-operative Central Bank, Ltd.	2,39,386	91,431	...	10,235	...	85	3,495	3,43,216	71,405
16. Aska Co-operative Central Bank, Ltd.	11,216	12,145	...	13,673	...	7,235	12,220	81,710	1,66,974
Total	2,50,662	1,88,519	3,735	1,05,601	...	17,98,573	15,715	5,56,865	3,21,086

for the quarter ending the 31st December 1941.

II.

Name of Bank.	Deposits and debentures of the kind dealt with in columns 1 and 2 of Part I—concl'd.				Repayment of loans by societies.			Remarks.
	Other deposits and debentures falling due—concl'd.		Amount of loans outstanding against societies (columns 20 and 21 of Part I).	Of the sum mentioned in column 11, the amount overdue from societies.	Estimated.		Actuals in twelve months preceding the present quarter.	
	In twelve months following.	In subsequent years.			In twelve months from the commencement of the present quarter.	In next twelve months.		
	9	10	11	12	13	14	15	16
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	...	...	1,00,684	...	9,265	9,265	3,724	
2. Cuttack Central Co-operative Bank, Ltd.	2,000	2,517	4,34,606	4,27,854	50,000	40,000	40,485	
3. Banki-Dompura Central Co-operative Union, Ltd.	24,425	9,300	2,45,409	2,43,443	60,000	70,000	41,056	
4. Kujang Central Co-operative Union, Ltd.	...	1,469	1,62,558	1,62,558	30,000	40,000	29,258	
5. Kendrapara Central Co-operative Bank, Ltd.	...	403	1,85,754	1,80,909	18,000	20,000	18,539	
6. Jajpur Central Co-operative Bank, Ltd.	...	1,412	2,15,266	2,09,043	32,000	25,000	25,072	
7. Angul Central Co-operative Banking Union, Ltd.	23,426	23,484	2,10,060	2,06,317	16,000	16,000	24,064	
8. Puri Central Co-operative Bank, Ltd.	...	...	1,30,898	1,30,898	4,000	3,000	12,693	
9. Khurda Central Co-operative Bank, Ltd.	1,471	2,940	1,84,928	1,83,536	30,000	30,000	32,338	
10. Nimapara Central Co-operative Union, Ltd.	...	50	88,443	83,042	15,000	13,000	11,655	
11. Balasore Central Co-operative Bank, Ltd.	...	...	5,47,559	5,47,559	90,000	80,000	1,12,610	
12. Bhadrak Central Co-operative Bank, Ltd.	...	3,002	2,64,617	2,64,617	50,000	55,000	19,838	
13. Sambalpur Central Co-operative Bank, Ltd.	...	...	79,469	79,114	12,000	12,000	9,307	
14. Bargarh Central Co-operative Bank, Ltd.	...	...	63,944	63,912	17,000	16,000	14,921	
15. Borhampur Co-operative Central Bank, Ltd.	1,62,980	53,471	5,06,658	1,07,459	2,56,000	75,351	3,68,334	
16. Aska Co-operative Central Bank, Ltd.	74,617	27,992	5,54,442	3,44,514	2,00,000	1,50,000	1,64,254	
Total	2,38,928	1,66,040	39,77,905	32,29,810	5,70,185	6,15,116	2,57,528	

PART III.

Statement showing the liabilities falling due in the next four quarters and the estimated repayment of loans by societies.

Name of Bank.	Portion of Deposits or Debentures of the kind dealt with in columns 1 and 2 of Part I falling due in each quarter in twelve months from commencement of present quarter (6th and 7th columns of Part II).				Unpaid matured deposits.	Repayments of loans by societies estimated in each quarter in twelve months from commencement of present quarter (column 13 of Part II).			
	I Quarter.	II Quarter.	III Quarter.	IV Quarter.		I Quarter.	II Quarter.	III Quarter.	IV Quarter.
	1	2	3	4		6	7	8	9
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	...	...	...	...	...	5,055	317	1,164	2,079
2. Cuttack Central Co-operative Bank, Ltd.	...	6,753	...	...	3,05,248	5,000	50,000	20,000	5,000
3. Banki-Dompara Central Co-operative Union, Ltd.	...	13,178	20,580	2,870	2,061	15,000	25,000	10,000	10,000
4. Kujang Central Co-operative Union, Ltd.	...	...	...	...	77,598	10,000	10,000	4,000	0,000
5. Kendrapara Central Co-operative Bank, Ltd.	...	0,275	...	...	1,51,067	4,658	5,500	6,500	1,302
6. Jajpur Central Co-operative Bank, Ltd.	...	...	...	...	1,53,278	2,438	15,000	12,000	2,562
7. Angul Central Co-operative Banking Union, Ltd.	...	...	8,650	33,623	...	2,800	2,850	7,000	2,310
8. Puri Central Co-operative Bank, Ltd.	...	...	...	...	1,06,063	1,000	2,000	500	500
9. Khurda Central Co-operative Bank, Ltd.	...	87,241	...	...	77,555	15,000	5,000	5,000	5,000
10. Nimapara Central Co-operative Union, Ltd.	...	2,324	...	...	13,077	3,027	3,000	4,000	4,973
11. Balasore Central Co-operative Bank, Ltd.	...	...	...	...	6,03,800	13,373	30,000	28,000	18,622
12. Bhadrak Central Co-operative Bank, Ltd.	...	...	...	...	1,01,843	2,000	12,000	8,000	8,000
13. Sambalpur Central Co-operative Bank, Ltd.	...	...	...	...	17,407	6,000	2,000	2,000	2,000
14. Bargarh Central Co-operative Bank, Ltd.	...	...	...	...	29,845	6,954	5,000	3,500	1,516
15. Berhampur Co-operative Central Bank, Ltd.	37,795	1,08,103	1,14,505	26,288	850	99,052	80,652	31,607	45,189
16. Aska Co-operative Central Bank, Ltd.	22,000	19,300	58,000	13,000	...	50,000	1,00,000	25,000	25,000
Total	60,195	2,53,209	1,82,605	76,311	17,1,593	2,41,432	3,18,289	1,63,971	1,41,569

CUTTACK :

The 16th February 1942.

S. C. ROY,

Deputy Registrar, Co-operative Societies, Orissa.